

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 5095
TO BE ANSWERED ON: 02.04.2025

EFFECTIVENESS OF PRAGATI PLATFORM

5095. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether PRAGATI is an effective platform for tracking the progress of developmental projects in the country and if so, the details thereof regarding its implementation and outcomes;
- (b) whether the PRAGATI platform ensures transparency in the monitoring of Government schemes and if so, the details thereof alongwith the manner in which it promotes accountability across ministries/departments;
- (c) whether PRAGATI has led to an improvement in coordination between various Government agencies and if so, the details thereof in terms of enhanced communication and project execution;
- (d) whether PRAGATI has contributed towards reduction in delays in the implementation of projects and if so, the details thereof along with the manner in which it has expedited decision-making processes; and
- (e) whether PRAGATI's use of technology has facilitated better governance and public service delivery and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (e): PRAGATI (Pro-Active Governance and Timely implementation) is an IT based multi-purpose and multi-modal interactive platform which aims at reviewing important schemes/programmes, sectoral grievances and projects of the Government of India as well as the projects flagged by State Governments for timely implementation and desired outcomes.

Stakeholders like Secretaries of Ministries/Departments of Govt. of India, and Chief Secretaries/Administrators of States/UTs are onboarded onto the PRAGATI portal to provide inputs on the implementation and progress of Projects, Programmes, Schemes, and Grievance Resolution, among other areas. Till date, a total number of 363 projects having a cost of Rs. 19.12 lakh crore have been reviewed.

In case of pending issues discussed in the PRAGATI meeting, the concerned Ministries/Departments of Central and State Governments are also encouraged to provide timelines for the resolution of issues, which enables their expeditious resolution and timely completion of projects. Recently a study published by a reputed international University

acknowledged that PRAGATI reviews have been instrumental in resolving intergovernmental issues. These reviews serve as a platform for open dialogue and collaborative problemsolving, promoting mutual understanding and cooperative planning. By fostering a spirit of unity and shared responsibility, PRAGATI has helped bridge the gap between different levels of government, ensuring that policies and projects are implemented smoothly across jurisdictions. This has not only enhanced the efficiency of governance but also strengthened the overall fabric of national administration.
